

**Government of India
Ministry of Development of North Eastern Region**

LOK SABHA

Starred Question No. *139

To be answered on

Wednesday, December 19, 2018/Agrahayana 28, 1940 (Saka)

Question

North East Road Sector Development Scheme (NERSDS)

*139. SHRI PREM DAS RAI:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details of projects under the North East Road Sector Development Scheme (NERSDS);
- (b) the timeline of the projects along with the steps taken by the Government to ensure completion of the projects as targeted;
- (c) whether there has been delay in implementation and completion of NERSDS;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the powers and autonomy of the North East Council with regard to implementation of the scheme?

ANSWER

**The Minister of State (Independent Charge) of the Ministry of Development of
North Eastern Region
[Dr. Jitendra Singh]**

(a) to (e) A statement is laid down on the table of the house.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. *139 for answer on 19.12.2018

(a) North Eastern Road Sector Development Scheme (NERSDS) aims primarily for upgradation of important inter-state roads which were not properly maintained by either of the states due to various reasons.

Three inter-state roads have been entrusted to National Highway Infrastructure Development Corporation Ltd. (NHIDCL) during 2015-16 & 2016-17 as below:

- i. Tura-Mankachar Road (Meghalaya-Assam).
- ii. Wokha-Merapani Road (Nagaland-Assam).
- iii. Harmuti-Doimukh Road (Arunachal-Assam).

The following two projects have recently been approved:

- i. Bridge over Raman Khola along Naya Bazar Singla Road in West Sikkim for an estimated cost of Rs.15.63 crore.
- ii. Construction of RCC Bridge No.17/1 over river Dhansiri on Udalgiri Bhairabkunda Road for an estimated cost of Rs. 33.62 crore, subject to various clearances.

(b) One project, Tura-Mankachar Road, has been completed and other two are scheduled for completion by March, 2019. Further, the projects which are recently approved are required to be substantially completed by March, 2020.

(c) and (d) The implementation of the projects initially sanctioned under NERSDS has faced delays which are mainly due to the following reasons:

- i. There was delay in preparation of DPRs & shifting of utilities.
- ii. A small stretch in case of Harmoti-Doimukh road in Assam required forest clearance, which also caused some delay.

(e) NERSDS is being implemented by North Eastern Council (NEC), which can sanction projects in accordance with the general guidelines approved by the NEC Plenary and the general delegation of financial powers to them. An Inter Ministerial Committee under the Chairmanship of Secretary, NEC with members from M/o DoNER, MHA, MoRTH and MoF has been constituted to oversee the implementation of the projects under the scheme.
